



2025:DHC:8283-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 15096/2023, CM APPL. 60303/2023 & CM APPL.
45442/2025
MOHAMMAD ZAMANPetitioner

Through: Mr. Tanmaya Agarwala, Mr.
Shwetank Sailakwal, Mr. Anas Tanwir and
Mr. Mayank Suryan, Advs.

versus

UNION OF INDIA AND ORS.Respondents
Through: Ms. Pratima N Lakra, CGSC,
Mr. Chandan Prajapati, Mr. Priyam Sharma
and Mr. Shivansh Bansal, Advs.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA
ORDER(ORAL)
% **17.09.2025**

1. Mr. Tanmaya Agarwala, learned Counsel for the petitioner seeks leave to withdraw the petition.

2. The writ petition is disposed of as withdrawn. We therefore do not enter into any other aspect of the matter.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

SEPTEMBER 17, 2025/ng